## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO.

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PETITION NUMBER

: TCP/153/2016

NAME OF THE PETITIONER(S)

: C. Ganapathy & 3 others

NAME OF THE RESPONDENT(S)

: M/s Edison Global Solutions Private Limited & 4 others

**UNDER SECTION** 

: 397/398, 402, 403

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S.No. Name (in Capital)

Represented by

Signature

R. SARAVANAH FOR T. SAI KIRISHHAH

Respondente 1,2xh

forg

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and prayed for time for filing counter. Matter is adjourned for appearance of the Petitioner failing which appropriate order will be passed. Put up on 26.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk